GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 365

TO BE ANSWERED ON THE 22ND JULY, 2025/ /ASHADHA 31, 1947 (SAKA)

VIBRANT VILLAGE PROGRAMME

365. MD ABU TAHER KHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of objectives and salient features of Vibrant Village Programme (VVP) for the development of villages at the Eastern borders initiated by Government;
- (b) the details of the activities started under Vibrant Villages Programme along with the villages approved for the comprehensive development under it for Murshidabad Lok Sabha Constituency; and
- (c) the total amount of funds allocated by the Government for the villages located at borders in Murshidabad Lok Sabha Constituency and West Bengal along with selected name of villages in the said Constituency?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): Central Government has approved the Vibrant Villages Programme - II (VVP-II), as a Central Sector Scheme, with a total outlay of Rs.6,839 crore for the Financial Year 2025-26 to 2028-29 for comprehensive development of select strategic villages located in blocks abutting international land borders (ILBs), other than the Northern border already covered under VVP-I, in the States/UTs of Arunachal Pradesh, Assam, Bihar,

Gujarat, J&K (UT), Ladakh (UT), Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Sikkim, Tripura, Uttarakhand, Uttar Pradesh and West Bengal.

The objective of the programme is to create better living conditions and adequate livelihood opportunities to ensure prosperous and safe borders, control trans-border crime and assimilate the border population with the nation.

The interventions would be border-specific, state and village specific, based on Village Action Plans (VAPs) prepared in a collaborative approach by the concerned State Governments/UT Administrations, including State Government of West Bengal.
